

**Two-wheelers on CNG**

3077. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government, to curb pollution, is planning to introduce a system of running of two-wheelers on CNG;

(b) if so, the details thereof;

(c) whether any pilot programme has also been launched recently in this direction, the details thereof; and

(d) by when this system will come into existence, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) and (b) At present, there is no proposal to introduce a system of running two-wheelers on CNG, under consideration of Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.

(c) No, Sir, Department of Heavy Industry has not launched any pilot programme in this direction.

(d) This does not arise in view of (a) and (b) above.

**Credit sale and advances by CPSUs**

3078. SHRJ VIVEK GUPTA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the details of credit sale/advances extended to customers which graduated into unrecoverable assets, the details thereof CPSU-wise in past three financial years;

(b) the details of CAG observations on CPSUs extend sales to customers by breaching their respective organizations' clauses of credit sale/advancement in past three years, CPSU-wise details thereof; and

(c) the details of customers which got blacklisted by these CPSUs due to not paying back the credit amount, CPSU-wise and year-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) As per information available from the Central Public Sector Enterprises (CPSEs), the CPSE-wise details of long term trade receivables for the last three years are given in the Statement (*See below*).

(b) As per Comptroller and Auditor General of India (C&AG) Reports laid in the Parliament in the respective years, the following instances of deviation from norms for credit sale/advances were noticed and reported in the Reports of C&AG of India for the last three years: